

Rulers/Princes and the steps being taken to recover the amount so wrongly paid; and

(c) the circumstances under which such payments of privy purses was made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The information is being collected from the various Accountants General.

**Increase in Promotion Quota of I. A. S. Officers from State Civil Service**

1493. SHRI SHANKAR DAYAL SINGH: Will the PRIME MINISTER be pleased to state :

(a) whether the Administrative Reforms Commission in its report on Personnel Administration had recommended for raising the quota of promotion from 25 per cent to 40 per cent in Class I Service including the Indian Administrative Service for providing greater opportunities for the advancement of talented and qualified persons in the State Civil Service; and

(b) if so, the action taken by Government in pursuance of the said recommendation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Administrative Reforms Commission in its Report on Personnel Administration has made the following recommendation :

"In order to provide greater opportunities for the advancement of talented persons who are not already in Class I; the quota of vacancies in Class I to be filled by promotion may be increased upto a maximum of 40 per cent where the existing quota falls short of that percentage."

The above recommendation is under consideration of the Government.

खण्डवा (मध्य प्रदेश) में औद्योगिक बस्ती की स्थापना

1494. श्री वंश चरण शक्ति : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार बेरोजगारों

की समस्या हल करने के लिये मध्य प्रदेश के खण्डवा नगर में एक औद्योगिक बस्ती स्थापित करने का है; और

(ख) यदि हा, तो ऐसा कब तक किया जायेगा तथा उससे लगभग कितने व्यक्तियों को रोजगार मिलेगा?

औद्योगिक विकास मन्त्रालय में उप मन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). खण्डवा नगर में औद्योगिक बस्ती स्थापित करने का कोई प्रस्ताव नहीं है। राज्य सरकार ने नये उद्योग शुरू करने के लिए भूमि अधिग्रहीत की है जहां सभी सुविधाएं दी जायेंगी।

**Raids conducted by the Enforcement Directorate in Tamil Nadu**

1495. SHRI K. GOPAL : Will the PRIME MINISTER be pleased to state :

(a) the number of raids conducted by Enforcement Directorate on the residency of Ministers and their Secretaries, legislators and Members of Parliament in Madras and elsewhere in Tamil Nadu since June, 1971; and

(b) the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) During the period from 1st June, 1971 to 15th March, 1972, the residence of one M. L. A. was searched by the Enforcement Directorate.

(b) Some documents were seized and further enquiry is in progress.

**Expansion of Paper Mill at Nepanagar (M. P.)**

1496. SHRI G. C. DIXIT : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Paper Mill at Nepanagar (M. P.) has submitted any scheme for its expansion;

(b) if so, the time since when the scheme has been pending ; and

(c) the reasons for delay in taking a decision thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) Yes, Sir.

(b) and (c). The preliminary report originally prepared in 1964 had to be revised as a result of various developments such as modifications in the scheme and in the cost estimates, devaluation of the rupee in June, 1966 and devaluation of the Pound Sterling. The expansion scheme has been since approved by Government.

12.01 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

##### REPORTED RESUMPTION OF NUN-RUNNING FROM KERALA TO EUROPE

SHRI R. K. SINHA (Faizabad) : Mr. Speaker, Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported disclosure made by the B. B. C. about the resumption of nun-running from Kerala to Europe."

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : Government have seen press reports about a BBC television programme on alleged resumption of nun-running from Kerala to some European convents. These reports have been contradicted by the Kerala Catholic clergy who are said to have sent the girls. Government are making necessary inquiries in the matter, and the facts will be placed before the House as soon as they are available.

In this connection, Hon'ble Members will recall that similar allegations had appeared in the press some time ago and the matter was discussed in the House. Government had

then promised detailed and exhaustive inquiries into the alleged sale of girls to foreign Church organisations, profiteering from such sales, harsh treatment accorded to the girls and of their use in menial occupations. Our inquiries, which have been completed, show that broadly speaking the allegations are not justified.

I place a copy of our report on the inquiry on the Table of the House. [Placed in library. See No. LT-1561/72.]

SHRI R. K. SINHA : The reports that have appeared in the Press say that the girls were sent to Europe *via* circuitous route from Cochin to Bangalore and then to Bombay and then to Athens. One Father Giovanni of Italy is supposed to have said that these girls were treated like menials. An English social worker who was also reported in the B. B. C. had said :

"The tragedy was that these girls could not return home because they would bring disgrace to their families and the convent was the lesser of the two evils for them."

The Kerala Assembly also discussed this and one of the representatives of the Church who was not directly connected with it, said :

"These girls were sent out by agencies and by people who earned a sum of Rs. 25 lakhs in the process. Sometimes, per girl, the earning was Rs. 3,000 and sometimes, Rs. 5,000"

Sir, the statement that has been placed on the Table of the House was made available to me about a minute before the reply of the hon. Minister came and I have hastily gone through it and if the enquiry is correct and exact, it is very good ; but whatever has appeared in sections of the Press needs a thorough probe and enquiry.

On 26th August, 1970 also, assurances were given in this House by the hon. Minister at that time as all sections of this House were exercised over the treatment given to these girls and how they were used for menial purposes. It is all right if they go out of India out of religious exuberance, if they go out in service of the Church, but if they were exploited, and if the recruitment of these girls is done for purposes of making money, because of their poverty, because of the fact of their not being very educated, because of the fact